

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 9.

C.P. (IB)/204(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Adamji Investments Pvt Ltd**

Vs

Union Quality Plastics Limited

Counsel for the FC : Absent.

Counsel for the CD : Adv. Kunal Chheda.

IBC under Sec 7

ORDER

Counsel for CD requests for some time to argue the matter. List the matter on **18.10.2023** for **final hearing**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//